- (c) if so, the radio stations selected for enhancement of broadcasting capacity during the current financial year; and
 - (d) if not, the reasons therefor and by when the capacity would be upgraded?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (d) Prasar Bharati has informed that All India Radio (AIR) Programmes are broadcast from 20 AIR centres located in Uttarakhand. Being a hilly State, establishing High Power MW/FM Transmitters is not fruitful as FM wave travels in straight way and MW wave is badly affected by rocky hills. Therefore, low power Medium Wave and FM Stations were set up at Almora, Pauri, Pithoragarh, Gopeshwar (Chamoli), Uttarkashi, Gairsen, New Tehri and Bageshwar. It is also stated that 100 W FM transmitter at Becher, Bhatwari, Gopeshwar, Kalagarh, Kashipur, Khetikhan, Nainital, Pauri, Pithoragarh, Pratap Nagar, Rajgarhi, Ranikhet, Tanakpur and Ukhimath were set up for localized coverage. A 10 kW FM transmitter functioning from Mussoorie is providing coverage to Dehradoon, Roorkee and other plane areas of Uttarakhand and Uttar Pradesh due to line of sight propagation. The installed coverage capacity of AIR MW/FM transmitters setups in Uttarakhand is about 58% area of the States. As on date, almost all the transmitters are working satisfactorily and operating on full power except 1 kW MW transmitter at Gopeshwar and Uttarkashi (which are presently working at half power) and 100 W FM transmitter at Bhatwari, which is presently under breakdown.

Apart from the above, 23 channels of All India Radio available on Doordarshan's DTH platform (DD Free Dish) can be received through set top box and 13 popular channels can also be received through internet by browsing AIR's website (*allindiaradio. gov.in*) and by downloading suitable apps on IOS/Android/Windows based mobile phones.

An additional 10 kW FM transmitter has been installed at Mussoorie for airing the programme of upcoming AIR Station at Dehradoon. In addition to this, Prasar Bharati has schemes for setting up of 10 kW FM transmitter at Haldwani, 5 and 1 kW FM transmitter at Almora and 1 kW FM transmitter at Champawat.

Relaunching of DD India as International TV Channel

1263. PROF. M.V. RAJEEV GOWDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what progress has been made on re-launching DD India as an International TV channel on the lines for the BBC World, as announced by Government last year;
 - (b) the funds allocated and spent for this so far;

- (c) the deadline for restructuring Prasar Bharati and the launch or re-launch of DD India; and
- (d) whether Government is aware that in order to launch a world class Indian channel, the Prasar Bharati first needs to be made autonomous, accountable and professional, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Prasar Bharati has informed that DD-India was launched on 14th March, 1995. It was initially known as DD World and renamed as DD-India in the year 2000. The channel reaches 38 countries at present. No fund was allotted specifically for relaunching of DD-India, hence no expenditure was incurred on this account. ₹ 6.46 Lakh was allotted in the year 2015-16 for programming of DD-India which was used for normal production activities.

- (c) No such deadline has been fixed for restructuring of Prasar Bharati.
- (d) The affairs of Prasar Bharati are conducted under the provisions of Prasar Bharati Act, 1990 which essentially aims to confer autonomy upon the organization. Adequate provision has been made in the Act itself to make Prasar Bharati accountable. Prasar Bharati is accountable to the Parliament through its various Committees and laying of its annual accounts and annual reports as also through various questions raised in the Parliament.

Prasar Bharati Board, apart from Chairman and three whole time members, comprises of 6 part time members and other ex-officio members and the Board is empowered to take all decisions as per provision of Prasar Bharati Act, 1990.

Wrong projection of Goa in Hindi movies

1264. SHRI SHANTARAM NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Goa has been shown in bad lights in the Hindi movies;
- (b) whether Central Board of Film Certification (CBFC) has no control over the script of a film;
- (c) whether State Government of Goa has approached the Central Board of FiIm certification for objectionable depiction of girls in the State;
- (d) whether it is a fact that most of the girls caught in Goa by the police hail from outside the State; and